

Central Administrative Tribunal
Jabalpur Bench

OA No. 784/2006

Jabalpur this the 10th day of February, 2006.

C O R A M

Hon'ble Justice Shri R.K.Batta, Vice Chairman

Nemi Chand Jain
S/o Late Sukhlal Ji Jain
R/o 107, Fhooti Baori
Pushpa Nagar
Bhopal.

Applicant.

(By advocate Jr. to Shri S.Paul)

Versus

1. Union of India through
its Secretary
Ministry of Communication
Department of Posts
New Delhi.
2. The Chief Post Master General
Lucknow (U.P.) Respondents.

(By advocate Shri S.K.Mishra)

O R D E R

(By R.K.Batta, Vice Chairman)

Heard counsel on both sides.

In view of the judgment of the Hon'ble Apex Court in State of Punjab & Others Vs. Amar Nath Goyal and others (2005 SCC (L&S) 910, nothing more survives in this matter, since the issue is already covered and settled by Hon'ble Apex Court.

OA is accordingly dismissed with no order as to costs.


(R.K.Batta)
Vice Chairman

पूर्णकल रो/न्या.....जबलपुर, दि.....

प्रतिलिपि अधेन

(1) संयिव, नक्क अपायाव एवं लैनी राज, जबलपुर
(2) आवेदक श्री/मिती/इ..... अंसल
(3) पत्नी श्री/मिती/इ..... अंसल
(4) बंशायाम, नक्क एवं लैनी राज, जबलपुर

सूचना एवं आवेदन का अनुदान दिया गया

उप रजिस्ट्रार

S. P. A. D. 188

~~B. G. 1446~~

S. K. 1921/387 137

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